

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6223/83].

SECOND, THIRD, FOURTH, FIFTH, SIXTH, SEVENTH AND EIGHTH REPORTS OF NATIONAL POLICE COMMISSIONS AND STATEMENT OF RECOMMENDATIONS OF NATIONAL POLICE COMMISSIONS ON THESE REPORTS.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table:

(1) A copy of the Second, Third, Fourth, Fifth, Sixth, Seventh and Eighth Reports (Hindi and English versions) of the National Police Commission.

(2) A statement (Hindi and English versions) regarding the recommendations made by the National Police Commission, in the Second, Third, Fourth, Fifth, Sixth, Seventh and Eighth Reports.

[Placed in Library. See No. LT-6224/83].

PUBLIC PROVIDENT FUND (AMENDMENT) SCHEME, 1983 AND NOTIFICATIONS UNDER PUBLIC PROVIDENT FUND ACT 1968 AND REGIONAL RURAL BANKS ACT 1976 ETC. ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table :

(1) A copy of the Public Provident Fund (Amendment) Scheme, 1983 (Hindi and English versions) published in Notification No. G.S.R. 271(E) in Gazette of India dated the 16th March, 1983, under section 12 of the Public Provident Fund Act, 1968. [Placed in Library. See No LT-6191/83].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 15 of the Government Savings Banks Act, 1973 :

(i) The Post Office Time Deposit (Amendment) Rules, 1983 published

in Notification No. G.S.R. 257(E) in Gazette of India dated the 11th March, 1983.

(ii) The Post Office Recurring Deposit (Amendment) Rules, 1983 published in Notification No. G.S.R. 258 (E) Gazette of India dated the 11th March, 1983.

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 12 of Government Savings Certificates Act, 1959 :

(i) The National Savings Certificates (Sixth Issue) Amendment Rules, 1983 published in Notification No. G.S.R. 259(E) in Gazette of India dated the 11th March, 1983.

(ii) The National Savings Certificates (Seventh Issue) Amendment Rules, 1983 published in Notification No. G.S.R. 260(E) in Gazette of India dated the 11th March, 1983.

[Placed in Library. See No. LT-6192/83].

(4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:

(i) G.S.R. 97(E) published in Gazette of India dated the 23rd February, 1983 together with an explanatory memorandum making certain amendment to Notification No. 200/82-Customs dated the 25th August, 1982 so as to rectify certain discrepancies in the latter notification.

(ii) G.S.R. 232 published in Gazette of India dated the 19th March, 1983 together with an explanatory memorandum making certain amendment to Notification No. 122/Customs dated the 11th May, 1963 regarding remission of duty on Ethylone Dichloride. [Placed in Library. See No. LT-6193/83].

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section

29 of the Regional Rural Banks Act, 1976 :

(i) The Kakathiya Gramēna Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 244 in Gazette of India dated the 8th January, 1983

(ii) The Hadoti Kshetriya Gramin Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 245 in Gazette of India dated the 8th January, 1983.

(iii) The Mandla-Balaghat Kshetriya Gramin Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 246 in Gazette of India dated the 8th January, 1983.

(iv) The Nimar Kshetriya Gramin Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 338 in Gazette of India dated the 8th January, 1983. [Placed in Library. See No. LT—6194/83].

(6) A copy of the *Review (Hindi and English versions) by the Government on the working of the Industrial Development Bank of India, for the year 1981-82. [Placed in Library. See No. LT—6195/83].

(7) A copy of the *Review (Hindi and English versions) by the Government on the working of the Industrial Finance Corporation of India, for the year 1981-82. [Placed in Library. See No. LT-6196/83].

(8) A statement (Hindi and English versions) on the results of the market lots floated in March, 1983. [Placed in Library. See No. LT—6197/83].

(9) A copy of Notification No. 4 (10)/80/Fin(G) (Hindi and English versions) published in Delhi Gazette of India dated the 1st February, 1983 regarding exemption to the Embassy of Finland in India from paying sales tax on their purchase of building materials

for building a new chancery building under section 72 of the Delhi Sales Tax Act, 1975. [Placed in Library. See No. LT—6225/83].

ANNUAL REPORT, ANNUAL ACCOUNTS AND REVIEW ON WORKING OF EXPORT PROMOTION COUNCIL FOR FINISHED LEATHER AND LEATHER MANUFACTURERS KANPUR FOR 1978-79 AND STATEMENT FOR DELAY REVIEW ON AND ANNUAL REPORT OF EXPORT PROMOTION COUNCIL FOR FINISHED LEATHER MANUFACTURES, KANPUR FOR 1979-80 ETC.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA) : On behalf of my colleague, Shri P.A. Sangma; I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Finished Leather and Leather Manufactures, Kanpur, for the year 1978-79.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Export Promotion Council for Finished Leather and Leather Manufactures, Kanpur, for the year 1978-79.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Promotion Council for Finished Leather and Leather Manufactures, Kanpur for the year 1978-79

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Finished Leather and Leather Manufactures, Kanpur for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export

*The Annual Reports were laid on 25th February, 1983.